

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO 231 /2024/EZ

Debasis Das

... Applicant

Versus

State of West Bengal and Ors

... Respondents

AFFIDAVIT IN OPPOSITION ON BEHALF OF THE RESPONDENT NO 9

INDEX

Sl No	Particular of Documents	Annexure	Page No
1.	Affidavit in Opposition with verification		1-8
2.	Photo Copy of letter dated 25.07.2019	R-9/1	9
3.	Photo Copy of letter dated 01.12.2020	R-9/2	10-11
4.	Photo Copy of letter dated 02.03.2023	R-9/3	12-13
5.	Photo Copy of letter dated, 11.04.2023, 20.04.2023	R-9/4	14-15
6.	Photo Copy of letter dated 25.08.2023 along with said undertaking	R-9/5	16
7.	Photo Copy of permission dated 31.08.2023	R-9/6	17-22

8.	Photo Copy of letter dated 27.10.2023	R-9/7	23
9.	Photo Copy of letter dated 12.03.2024, 20.03.2024	R-9/8	24-26
10.	Photo Copy of letter dated 20.03.2024	R-9/9	27
11.	Photo Copy of letter dated 18.06.2024	R-9/10	28
12.	Photo Copy of letter dated 08.07.2024, 25.07.2024	R-9/11	29-30
13.	Photo Copy of letter dated 05.08.2024	R-9/12	31
14.	Photo Copy of letter dated 08.08.2024, 12.08.2024, 13.2024, 14.08.2024	R-9/13	32-37
15.	Photo Copy of letter dated 16.08.2024 and reply thereto	R-9/14	38
16.	Photo copy of the certificate and permission dated 20.08.2024	R-9/15	39-42
17.	Photo Copy of letter dated 24.10.2024 , 19.11.2024	R-9/16	43-45

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 231 OF 2024/EZ

IN THE MATTER OF

Sri DEBASIS DAS

.... APPLICANT

VERSUS

THE STATE OF WEST BENGAL & ORS.

.... RESPONDENTS

AFFIDAVIT-IN-OPPOSITION AGAINST THE PETITION FILED BY THE
APPLICANT ON BEHALF OF THE RESPONDENT NO. 9

Most Respectfully Sheweth:

I, H. K. Srivastava son of Late H. P. Srivastava, aged about 60 years, by faith - Hindu, by occupation Service, working for gain at Unit No. 702-B, 7th Floor, Konnectus, Tower - II, DMRC Building, Ajmeri Gate, New Delhi - 110002, do hereby solemnly affirm on oath and say as follows:



1. That I am the Deputy General Manager/Project/ E of Rail Land Development Authority, the respondent no. 9 of the original application filed by the applicant, as such I am well acquainted with the facts and circumstances of this case.

2. That I have received a copy of the instant application in compliance with the solemn order dated 02.01.2025 passed by this Hon'ble Court and I am filing the instant affidavit in compliance with the said solemn order. I have gone through a copy of this application and have understood the contents and purport thereof. I have been advised to deal with/or traverse only those points of the said petition and to refer to only such facts which are relevant and material for disposal of the *lis* involved in it.

I have and except what are borne out of the records or specifically admitted by me herein below, I deny and dispute each and every statement and/ or allegation or submission made in the said application and put the applicant to the strict proofs thereof.

4. That before dealing with the instant application I would like to bring certain material facts on record before the Hon'ble Court for proper appreciation of the matter.

a) Vide No. 2019/LML-II/02/03/Pt.(134) New Delhi, dated 25.07.2019 the Ministry of Railways (Railway Board), Government of India entrusted the site at Salt Golah, Howrah, Eastern Railway for commercial development to the Rail Land Development Authority.

A photocopy of the said letter dated 25.07.2019 is attached hereto as Annexure - 'R-9/1'.

b) Subsequently, RLDA vide letter dated 01.12.2020 being D.O. No. RLDA/2018/Coml/BD/Golah. HWH(ER)/1147 requested for NOC from the Chief Secretary, Government of West Bengal for commercial development of Railway Land & Colonies in West Bengal in pursuance of their mandate for redevelopment of vacant railway land across the entire Indian Railways for generating non-tariff revenues.

A photocopy of the aforesaid letter dated 01.12.2020 is annexed as Annexure - 'R-9/2'.

c) The answering respondent vide letter dated 02.03.2023 being memo. no. RLDA/2018/Comml./BD/Salt Golah, Howrah (ER)/1147 placed before the Divisional Forest Officer, Directorate of Forest, Howrah Division, a 'Plantation Plan' in respect of the proposed construction at L R Dag Nos. 28 to 42, Khatian No. 14 of Sheet No. 33, LR Dag No. 177 to 202.215 Khatian No. 101 of Sheet No. 34 LR Dag Nos. 95 to 121, 123 to 137, 222 L.R. Khatian No. 32 and 34 of Sheet No. 41, LR Dag No. 1 to 65, Khatian No. 3 and 4 of Sheet No. 42, LR Dag No. 34, Khatian No. 4 of Sheet No. 43, LR Dag No. 9, 10, Khatian No. 7 of Sheet No. 44 of Mouza Golabari, PS Golabari, J.L. No. 1, District - Howrah, Post Office - Salkia, School Road (Salt Golah on western bank of Hooghly river in Howrah, West Bengal).

A Photocopy of the letter dated 02.03.2023 is annexed herewith and marked as Annexure - 'R-9/3'.

d) The answering respondent prayed for permission before the respondent no. 11 vide letter dated 11.04.2023 being memo. no. RLDA/2018/Comml./BD/Salt Golah, Howrah (ER)/1147 for felling 51 (fifty one) number of trees at the construction site which was causing obstruction in the construction and thereby undertaking to maintain 1098 trees (963 new and 135 old) in place of 255 trees as per the

required criteria under Forest Conservation Act 2007. Against the said prayer, the answering respondent received the approval from respondent no. 11 vide their letter dated 20.04.2023 memo. no. 1528/28-2. The answering respondent also received clearance vide certificate no. 02/CC/HD/B/23-24 dated 20.04.2023 for plantation of 963 new trees.

Photocopies of the letters dated 11.04.2023, 20.04.2023 are annexed herewith and collectively marked as Annexure – 'R-9/4'.

- e) The respondent authority vide letter dated 25.08.2023 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part -3) submitted to the respondent no. 11 an undertaking made before the West Bengal Pollution Control Board (WBPCB).

Photocopy of the said letter dated 25.08.2023 along with the said undertaking is annexed herewith and marked as Annexure – 'R-9/5'.

- f) The answering respondent received permission for felling trees from respondent no. 11 vide certificate no. 26/FP/HD/B/23-24 dated 31.08.2023 in respect of 51 trees.

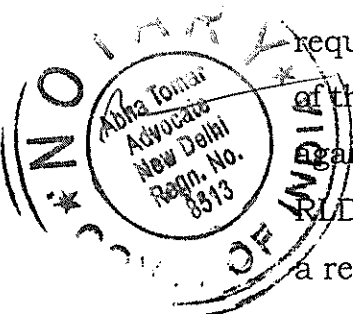
Photocopy of the permission dated 31.08.2023 is annexed herewith and marked as Annexure – 'R-9/6'.

- g) The respondent authority vide letter dated 27.10.2023 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (part-3) made an application for extension of time for tree-felling in respect of the permit which was granted by DFO, Howrah Division being no. 26/FP/HD/B/23-24 dated 31.08.2023 as the tree felling work could not be completed within the prescribed time due to high rainfall etc.

Photocopy of the letter dated 27.10.2023 is annexed herewith and marked as Annexure – 'R-9/7'.

- h) The answering respondent vide letter dated 12.03.2024 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-3) requested the respondent no. 11 to grant further permission as the area of the land was changed from 17.41 acres to 20.62 acres and thereafter again on vide letter dated 20.03.2024 being memo. no. RLDA/2018/Coml./BD/ Salt Golah, Howrah (ER)/1147 (Part-3) made a reminder request before the said authority

A photocopy of the letters dated 12.03.2024 and 20.03.2024 are annexed herewith and marked as Annexure – 'R-9/8'.



- i) The answering respondent made a plantation programme of trees vide letter dated 20.03.2024 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147(Part-3)

Photocopy of the letter dated 20.03.2024 is annexed herewith and marked as Annexure – 'R-9/9'.

- j) The answering respondent after receiving clearance from the respondent no. 11 being certificate no. 01/CC/HD/B/24-25 dated 29.04.2024, obtained sanctioned plan vide building permit no. SWS-OBPAS/1902/2024/0761 dated 13.06.2024 from concerned authority and the same was intimated to the respondent no. 11 vide letter dated 18.06.2024 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147(Part-3).

Copy of the said letter dated 18.06.2024 is attached as Annexure – 'R-9/10'.

- k) Subsequently, vide letter dated 08.07.2024 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147(Part-5) and subsequent letter dated 25.07.2024 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147(Part-5) the respondent no. 11 was informed of the problems which were being faced by the answering respondent due to dangerous growth of some of the trees, creepers and bushes seeking permission to trim/cut some trees/ tree branches/ and uprooting creepers/ bushes accordingly.

Photocopies of the letters dated 08.07.2024 and 25.07.2024 are annexed herewith and marked collectively as Annexure – 'R-9/11'.

- l) In response to the aforementioned letters requesting permission for cutting dangerous trees/ tree-branches/ uprooting creepers/ bushes, the respondent no. 11 vide letter dated 05.08.2024 being memo. no. 2715/28-2 informed that no permission was required in respect of trimming/cutting branches in terms of the provisions of West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006 and the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Rules, 2007 in certain cases. The respondent no. 11 further informed that as per the field visit report there existed 145 (approx.) nos. of trees at the construction site which were situated on the dilapidated building, taking the ground level as the building level, and directed that the same be included in the tree felling proposal and

accordingly new marking list be submitted with tree planting details maintaining 1:5 ratio.

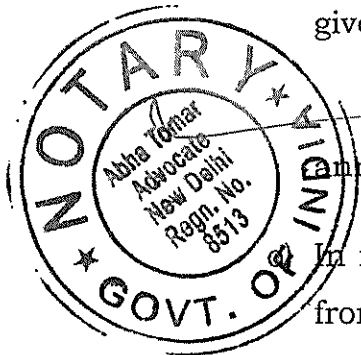
Photocopy of the aforesaid letter dated 05.08.2024 is attached as Annexure – 'R-9/12'.

- m) Thereafter, the answering respondent vide letter dated 08.08.2024 being memo no RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147(Part-5) informed that as per the approved plantation plan they are already planting 1203 trees against the requirement of plantation of 1100 nos. of trees (against felling permission of $75+145=220$ trees). However, the respondent no. 11 vide letter dated 12.08.2024 informed that about 221 no. of trees were being felled instead of initial 75 and later 145, thus revised integrated plan of plantation was required covering all the 221 nos. of trees. Thus, the answering respondent submitted a revised plan vide letter dated 13.08.2024 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147(Part-5) and also submitted Environmental Clearance dated 14.08.2024 vide memo no EN/T-II-I/481/2023 and also a revised plantation plan vide letter dated 14.08.2024 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147(Part-5).

Photocopies of the letters dated 08.08.2024, 12.08.2024, 13.08.2024, and 14.08.2024 are annexed herewith and collectively marked as Annexure – 'R-9/13'



- n) Thereafter, the answering respondent received the memo. no. 2809/28-2/2024 dated 16.08.2024 from the respondent no. 11 seeking certain clarifications and requesting revised/ re-submission of some documents and in respect of the same a reply dated 16.08.2024 was given to the respondent no. 11 on the same day.



Photocopies of the letter dated 16.08.2024 and the reply thereto are annexed herewith and marked as Annexure – 'R-9/14'.

In response the answering respondent received a clearance certificate from respondent no 11 vide certificate no. 05/CC/HD/B/24-25 dated 20.08.2024 and permission for felling of 220 trees vide permit no. 23/FP/HD/B/24-25 dated 20.08.2024 .

Photocopies of the aforesaid certificate and permission both dated 20.08.2024 are annexed herewith and collectively marked as Annexure – 'R-9/15'.

p) Later the answering respondent made an application for extension of time for the permit for felling trees due to several reasons, which was expired on 19.10.2024, vide letter dated 24.10.2024 being memo. no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147(Part-5) and the time was further extended by respondent no. 11 vide letter dated 19.11.2024 memo. no. 3619/28-02/20247-25 up to 18.12.2024.

Photocopies of the aforementioned letters dated 24.10.2024 and 19.11.2024 are annexed herewith and collectively marked as Annexure – 'R-9/16'.

5. That now the respondent herein is dealing with the allegations made in the original application in seriatim as follows:

A) That the statements made in paragraph nos. 1, 2 and 3 are matters of records and no specific reply is required.

B) That the statements made in the paragraph no. 4 including its subparagraphs 4(a) to 4(f) are strongly denied and disputed except what are matters of records. I submit that the developer firm has been duly engaged for development of the land for commercial use comprised in the premises known as 'Salt Golah, Howrah' as per the decision of the Ministry of Railways, Government of India under the Railway Act 1989. The developer firm had started felling of the trees and clearing of the shrubs and bushes only with and after getting the due permission of the appropriate authority as mentioned in paragraph no. 3 above.

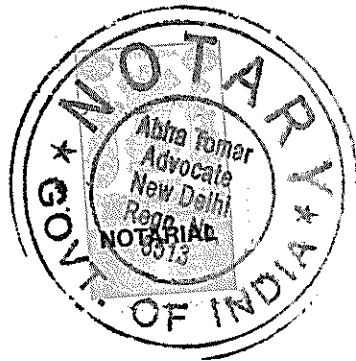
C) That the statements made in paragraph 5 – 10 do not relate with the respondent No. 9, hence it is not prudent to comment on these paras on merit, however, it is respectfully stated and Submitted that proper permission has been obtained time and again from Forest Department with regard to felling of trees. I crave leave to present any other or further document to prove my *bona fide*, if desired by this Hon'ble Court, at the time of hearing.

D) That I deny and dispute the statements made by the applicant in rest of the paragraphs of his application. It is humbly submitted that the answering respondent is duty bound to follow the legal provisions, and, it has always acted as such in obedience of the same all along, following the due process. As such, the instant application is not tenable and none of the grounds made out by the applicant is defensible. There is no cause for interference by this Hon'ble Court.

6. I humbly submit that the instant application is vexatious, arbitrary, harassing, devoid of merit and the same should be dismissed with costs against the applicant. This Hon'ble Court may be pleased not to entertain the instant application on merits and reject the prayers as made therein and further be pleased to dismiss the same as the applicant is not entitled to the reliefs sought in his prayers. This affidavit-in-opposition is humbly submitted before Your Lordships for doing conscionable justice in the matter.

7. That the statements made in the paragraph nos. 1 to 5 are true to my knowledge and belief and rest are my respectful submissions before this Hon'ble Court.

Identify the deponent's residence
* has signed in my presence



[Handwritten signature]

Deponent



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted

It is correct

[Handwritten signature]
Notary DELHI



5 MAR 2025

VERIFICATION

5 MAR 2025

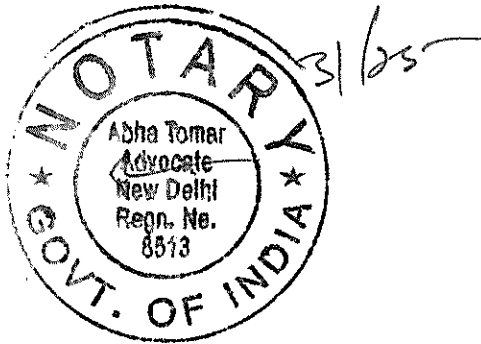
Verified by the deponent above named on this day of March, 2025 and say that the contents of this affidavit made in paragraph 1 to 6 are true to my knowledge and statements made in all paragraphs are derived from records which I verify and believe to be true and rest are my humble submission before this Hon'ble Tribunal

[Handwritten signature]

Identified by me

Vaibhav Kumar
55/03/25
Advocate

VAIBHAV KUMAR
Advocate
ENROLL No. D/698/2020
COP:- 2021/432856



Certified that the foregoing statement
was declared on solemn affirmation
before me which has been read over
to the deponent who has admitted

It is correct

[Handwritten signature]
Notary DELHI

5 MAR 2025

Government of India
Ministry of Railways
(Railway Board)

19/19/LML-XI/02/D.1/PL.124)

New Delhi, dated 25.07.2019

The Vice Chairman,
Rail Land Development Authority (RLDA),
Near Safdarjung Railway Station,
New Delhi - 110 021

Subject: Identification of site at S. Gopalah, Howrah, Eastern Railway (8.83 Ha.) for commercial development by RLDA.


In pursuance of Section 4(D)(2)(ii) of Railways Act, 1989 and Clause 5 of the Rail Land Development Authority (Constitution) Rules, 2007 Ministry of Railways has decided to entrust the site mentioned below to RLDA for commercial development

S. No.	Name of site	Railway	Area
1	S. Gopalah, Howrah,	ER	8.83 Ha.

The Authority is hereby assigned and authorized to discharge the functions as provided in Section 4(D)(2)(ii) of Railways Act, 1989 to exercise powers as provided under Section 4E of the Railways Act, 1989 and Rail Land Development Authority (Constitution) Rules, 2007.

The Authority should take necessary action to collect relevant documents and other details from the concerned Zonal Railway. The Zonal Railway is also requested to extend all co-operations to the Authority in furnishing the relevant documents pertaining to the above mentioned sites.

Kindly acknowledge receipt of this letter.


(Chander Shekhar)
Joint Director/L&A
Railway Board

Copy to:

General Manager, ER w.r.t CPDE's letter No.W(6) 336/0/RLDA/HWH DIV Sites dated 16.07.2019 for making available all relevant documents to RLDA.

68/m(w)
2/8/19



68/m(w) sites

नेहरू प्रकाश प्रिंटर
 110028
 New Bala Kashi Dindipur

O.O RLDA/2018/Contd./BD/Golah, HWH(ER)/1147

New Delhi, dated 17.5.2020

Dear Shri R. Pathyay,

Sub: NOC for Commercial Development of Railway Land & Colonies in West Bengal (WB)

- Ref. i) M/o Railway's letter No.2019/ MB 11/02/03/P1 (134), dt 25.07.2019
 ii) M/o Railway's letter No. -2017/LML-II/2/4 (103), dt 15.05.2018
 iii) M/o Railway's letter No. 2011/LMB/WCS/22/01/25/P1 dt 17.10.2018
 iv) Ministry of Housing & Urban Affairs letter No. K 1401/05/2016 U1 dated 13.11.2019 addressed to Chief Secretaries of all the States/UTs

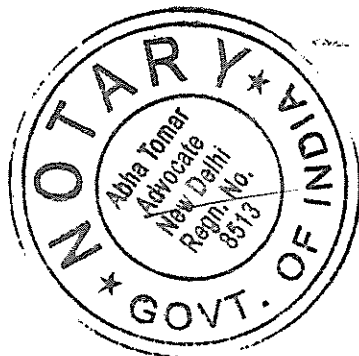
RLDA has been given a mandate of redevelopment of vacant railway land across the entire Indian Railways. Presently 84 colonies have been entrusted to RLDA and we have already finalized the Developer for Guwahati colony. While we are working on other colonies and Master Planning of some of these colonies has been finalized in consultation with Zonal Railways.

2 In terms of Section 4(D) of Railway Act, 1989, RLDA has to discharge functions and exercise such powers of Central Government in relation to the development of Railway Land, as are specifically assigned to it by Central Government

3 Ministry of Railways has been given a stiff target of generating non-land revenues by the way of development of surplus railway land across the country. Accordingly, Rail Land Development Authority (RLDA) has been entrusted with 92 land parcels, 52 Railway Stations, & 84 Colonies for development/redevelopment in various parts of the country. To begin with RLDA has taken-up redevelopment of Howrah Rly Station and 03 land parcels/colony development sites in the Howrah Municipal Corporation Area.

4 In terms of Section 11 of Railways Act 1989, Railway is empowered to develop any Railway Land for commercial use and accordingly has the power to approve the Master Plans for developing any Railway Land for commercial use lying within the domain of Railways/ RLDA. In terms of decision dated 03.10.2018 of the Union Cabinet "Railways/RLDA/MSDC shall consult urban local bodies/other statutory authorities while approving its plans in terms of power conferred to it as per Section-11 of Railway Act, 1989, so that the development in Railway land is harmonious with surrounding development generally following the National Transit Oriented Development (TOD) Policy. No change of land use is required PAN India by Railways for developing Railway land for commercial use". This decision of Union Cabinet has been communicated by Ministry of Housing and Urban Affairs to Chief Secretaries of all the States /UTs vide letter under ref.-iii).

2/-



5. In line with the above provisions of Railways Act, 1989 and decision of the Union Cabinet, RUDA has requested the Administrator of Howrah Municipal Corp to give NOC for the commercial development scheme of these 03 land parcels/colonies. For NOC for redevelopment of Howrah station we will be approaching Howrah Municipal Corp subsequently

6. It is therefore, requested that NOC for Commercial Development as requested may please be given. It's worth mentioning that the development/redevelopment of these land parcels of railway land will spur a wave of development in the surrounding areas thereby creating a win win situation for all the stake holders.

With warm regards,

Yours Sincerely,

Ved Parkash Dudeja
01.12.2020
(Ved Parkash Dudeja)

Shri Alapan Bandyopadhyay,
The Chief Secretary,
Govt. of West Bengal
Nabanna (13th Floor),
325, Sarat Chatterjee Road, Shibpur,
Howrah-711102.



1987 and 1988 and 1991 and 1992 and 1993. A copy of the said Letter dated 28th July, 2019 is enclosed herewith.

4. Accordingly a land parcel of 17.91 acres of land details as mentioned in subject above, LOA has been awarded on 28th July, 2019 to M/s. PS Group Realty Pvt. Ltd., Kolkata - 700 103 for residential cum commercial Development.
5. The aforesaid land parcel will be used for residential cum commercial development in conformity with the Building By-laws stated in the West Bengal Municipal Building Rule, 2007 and its amendments.

Therefore, it is kindly requested to approve the 'Plantation Plan' for construction of Residential cum Commercial Development. The documents for the approval are submitting by PS Group Realty Pvt. Ltd.

1. Plantation Plan (2 Copies)
2. Form-1B
3. Copy of Challan
4. Proposed Building Plan
5. Plantation Programme
6. Project Report
7. Parcha

Thanking You.

AK
27/03/23
Chief Project Manager,

Rail land development Authority,

Kolkata

मुख्य परियोजना प्रबंधक
Chief Project Manager
रेल भूमि विकास प्राधिकरण, कोलकाता
Rail Land Development Authority, Kolkata

Encl: As above stated





रेल भूमि विकास प्राधिकरण
Rail Land Development Authority
भारत सरकार का अधिकृत प्राधिकरण
Government of India, Ministry of Railways, Land Development

RLDA/2018/Comm./BD/Suit Golah, Howrah (ER)/1147

Dated 11.04.2023

To:
The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park, Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Permission for felling of 51(fifty one) no of trees at 1,Acharya Tuls Marg, Ward no-13,Pincode-711101. (earlier known as Salkia School Road on western bank of Hooghly river in Howrah, West Bengal) (said Land)

Ref: This office letter of even no. dated 02.03.2023

Dear Sir,

This is for your kind information M/s PS group Realty Pvt Ltd planned to multistoried residential cum commercial project at the above mentioned site.

There are 51(fifty-one) numbers of trees falling inside the building layout as shown in the drawing attached herewith for your reference. These trees are required to be felled due to the construction of the project. We are willing to maintain 1098 (One Thousand Ninety eight) trees (963 new and 135 old) shall be retained in place of 255(Two fifty five) nos of trees which is the required criteria as per the Forest Conservation Act, 2007.

Regarding this, following documents are submitted by M/s PS Group for your perusal:

1. Form I(C)
2. Land records
3. Updated plantation plan
4. Ministry of Railways Memo no-2019/LML-II/2/11(133) dated 30.01.2020 for conversion

We hereby request you to kindly grant the necessary permission to fell these trees at the earliest.

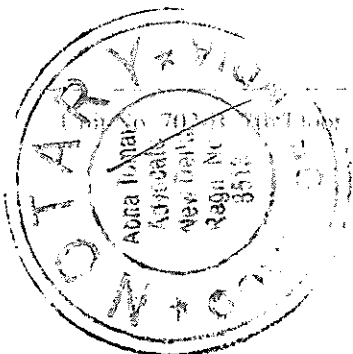
Thanking you,

Received contents without verification

[Signature]
Head Clerk
Divisional Forest Officer
Howrah

[Signature]
Chief Project Manager,
Rail Land Development Authority,
Kolkata.

2



Ministry of Railways, Competent Authority, DMRC Building, Ameri Gate, New Delhi-110 002
PR-23212854 Fax-011-23212835



Government of West Bengal
 Directorate of Forests
 Office of the Divisional Forest Officer, Howrah Division
 5 M. G. Road, Dalmia Park, Stadium Complex (1st Floor), Howrah-711101.
 Phone & Fax-033-2641-1772, E-mail : dfohowrah@gmail.com



No. 1528 / 28-2

Dated.: 20 /04 /2023

✓ To
 Shri Sunil Kumar Mondal,
 The chief Project Manager,
 Rail Land Development Authority,
 Kolkata.

Sub:- Approval of Plantation Plan and issuance of Certificate of Clearance thereby.

Ref:- Your office letter no. RLDA/2018/Comml./BD/Salt Golah, Howrah (ER)/1147,
 Dated.: 11.04.2023.

Sir,

With reference to the subject cited above, kindly find enclosed herewith drawing Plan of Plantation as showing no. of trees in the following areas :-

1. Khatian No. 3 of Plot no. 28 to 42 under Mouza-Golabari , sheet No. 33
2. Khatian No. 72 of Plot no. 100 to 115 and 118 to 140 under Mouza-Golabari , sheet No. 41,
3. khatian No. 4 of Plot No. 1 to 27, 29 to 62, 19/63, 60/64,6/65,12/66 of Mouza Golabari, sheet No. 42,
4. Khatian No. 5 of plot no.1 of Mouza-Golabari Sheet No. 43,
5. Khatian no. 13 of Plot No.9 and 10 of Mouza Golabari, Sheet no. 44 of J.L. No.- 1 , P.S.-Golabari, P.O.- Salkia, Dist.-Howrah.

The same is hereby approved and returned herewith for necessary action as well as Certificate of Clearance for expansion project mainly for construction of residential building in above mentioned area is issued from this end.

Enclo.- As stated above.


 Divisional Forest Officer
 Howrah Division

No. 1528 / 28-2

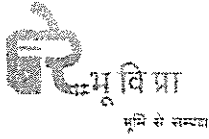
Dated.: 20 /04 /2023

Copy forwarded for Kind information to the:-
 1. The Range Office, Howrah Urban S.F. Range.



Sd/- Niranjana Mitra

Divisional Forest Officer
 Howrah Division



रेल भूमि विकास प्राधिकरण
Rail Land Development Authority
10, B-10/1, Connaught Place, New Delhi-110028
Tel: 011-26102884, Fax: 011-26102885

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-3)

Date: 25.08.2023

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park, Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Submission of PCB documents for Commercial cum Residential Development on railway land parcel admeasuring 17.41 Acres at 1 Acharya Tulsī Marg,(Salkia School Road)Howrah-711101, Ward no -13, of Mouza Golabari,PS, PS-Golabari,PS, J.L No-1, District-Howrah, P.O-Salkia ,Salt Golah on the Western Bank of Hoogly River in Howrah (West Bengal) .

Ref: Undertaking dated 04.05.2023

Dear Sir

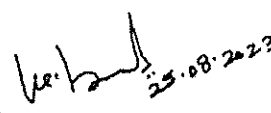
With reference to the undertaking dated 4th May 2023 (copy enclosed), we are submitting the PCB documents for your kind perusal.

It is confirmed that all conditions as mentioned in the undertaking will be adhered. Please issue the tree felling permission as requested in the undertaking submitted earlier.

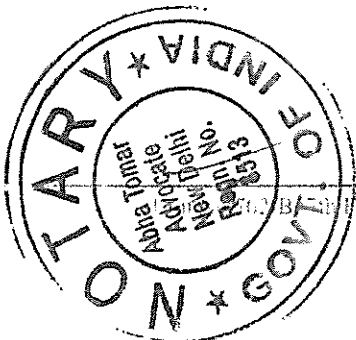
Thanking you

Sincerely Yours

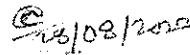
DA: As above


(H.K. Srivastava)
DGM/Project/RLDA, Delhi
Nodal Officer
(Authorized Signatory)

Copy to: (i) CPM/Kolkata for kind information please.



Received contents without verification


25/08/2023
Head of Office
Divisional Forest Officer
Howrah Division

THE KOLKATA GAZETTE, EXTRAORDINARY, FEBRUARY 9, 2007

Form - III

Form for Permission for Felling / Disposing of Trees in Non-Forest areas
[See Rule 5 (2)]Permit No. 24/EP/ND/R/23/24 Dated: 31-09-2023Whereas the applicant, Sri/Smt./Messrs. SUNIL KUMAR MONDAL (Chief Project Manager)
(Rail Land Development Authority, Kolkata)Address: Unit No-702-B, 7th floor, Konnectus Tower-II, DMRC building
Atmeta Gate, New Delhi-110062 has
submitted an application with the prescribed fee on 02-09-2023 for permission for felling /
disposing of trees for the purpose of Construction of Residential cum at the following site :
Commercial building(a) Location: Howrah Municipal Corporation(b) Details of Plot(s) of Land: As per application

✓ AND Whereas the undersigned is satisfied with regard to the legality of documents towards the proof of ownership or lease of the land on which such tree stands :

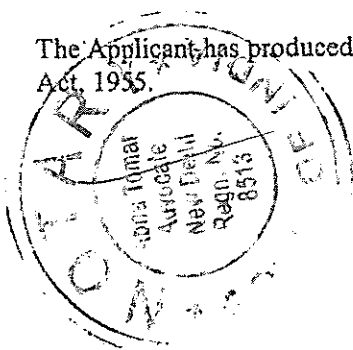
✓ AND Whereas the purpose for which the trees are required to be felled is in conformity with rule 4 (1) of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Rules, 2006

AND Whereas an inquiry in the prescribed manner has been carried out on 12-04-2023
and the undersigned has examined the inquiry report with due care;AND whereas the land in question belongs to the Tea Garden and the applicant has produced a specific scheme framed under the provisions of the Plantations Labour Act, 1951 for utilizing the sale proceeds strictly for the purpose of welfare of the labourers;AND Whereas the applicant is a developer who has already obtained a Certificate of Clearance No. 02/SC/
HD/2/23/24 dated 20-04-2023 Issued by the undersigned and sanction of the building / construction plan by the sanctioning authority. viz. vide his letter
No. Dated

✓ AND Whereas it is found on inquiry that the proposed felling will not alter nature or character or mode of use of the land.

OR

The Applicant has produced the requisite permission under section 4C of the West Bengal Land Reforms Act, 1955.



THE KOLKATA GAZETTE, EXTRAORDINARY, FEBRUARY 9, 2007

And Whereas the applicant has deposited the prescribed security amount for plantation of trees to the undersigned;

OR

The applicant has been exempted by the undersigned from the obligation of depositing security amount under sub-rule (2) of rule 6 of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006

OR

The applicant has expressed his inability to undertake the prescribed number of trees and has deposited to the undersigned the amount for the designated area as prescribed under sub-rule (2) of rule 6 of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006.

OR

The applicant is a developer and not required to deposit the security amount.

- * Strike off if not applicable.
- * Strike off the option which is not applicable.

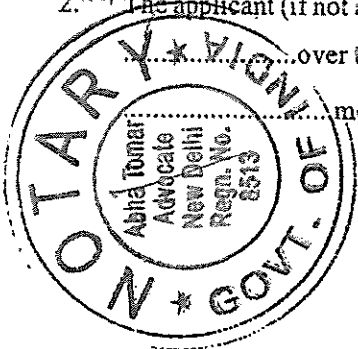
Now, therefore, in persons to the power conferred under sub-section (1) of section 5 of the West Bengal Trees (Protection and Conservation in Non-Forest areas) Act, 2006, the undersigned permits the applicant to undertake the felling of the trees as included in the Annesure.

The undersigned also permits the applicant (not a developer) under the first proviso to section 8 of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006, to Plant only _____ number of trees instead of the number prescribed under sub-rule (1) of rule 6 of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) rules 2007. OR permits the applicant to plant.....number of trees over different plots(s) of land (as indicated in Condition No. 3 below) because (give reasons) , which is in conformity with sub-rule (2) of rule 6 of the west bengal trees (Protection and Conservation in Non-Forest Areas) Rules, 2007;

The permission as given above is subject to the following conditions :-

This permit is non-transferable and valid only up to 31-10-2023

- The applicant (if a developer) shall take up plantation of trees in accordance with the approved plantation plan and the Certificate of Clearance within.....month(s) from the date of sanction of the building / construction plan by the sanctioning authority;
* *Plantation work shall be done by applicant against C.C. NO- 02/CC/HD/B/23-24, Dt - 20-04-2023, after completion of construction work, as per declaration by*
- The applicant (if not a developer) shall take up plantation of.....number of trees over the Plot(s) No. within..... months from the date of issue of this permit;



THE KOLKATA GAZETTE, EXTRAORDINARY, FEBRUARY 9, 2007

3. As provided in section 10 of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006, the applicant (if not a developer) shall start preparatory work for plantation within sixty days from the date for permit or the date of receipt of directions from the undersigned, as the case may be, and shall undertake plantation for trees in accordance with such directions;
4. The applicant shall inform the undersigned in writing immediately on completion of the plantation of trees;
5. The applicant shall, within a week of carrying out felling of trees, submit a report to the undersigned indicating the total number of logs and firewood produced against each species;
6. Stumps of the felled trees shall be retained for a least one month from the date of felling.
7. The felling and carriage of trees shall not be carried out after the sun-set and before the sun-rise.
8. This permission is subject to the provisions of the West Bengal forest (Establishment and Regulation of Saw Mills and Other Wood-based Industries) Rules, 1982 and The West Bengal Forest Produce Transit Rules, 1959.
9. This permit should be produced for inspection on demand to the undersigned or any of the authorities specified in sections 15 and 17 of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006.

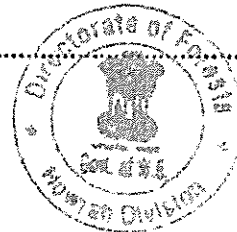
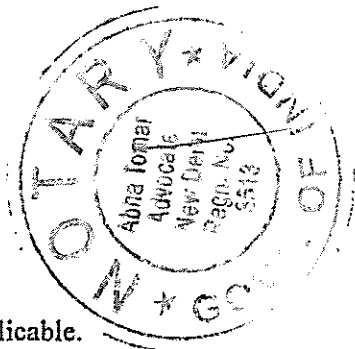
* All other Statutory clearances which are required, should be obtained from the appropriate authority


Divisional Forest Officer
Howrah Division
(Signature of the Competent Authority)

Name SMT. NIRANJITA MITRA W.B.F.S.

Designation Divisional Forest Officer
Howrah Division

Official Seal :



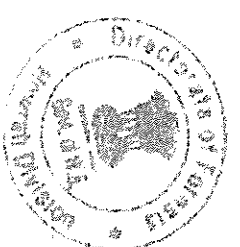
*Strike off if not applicable.

A	B	C	D	E	F	G	H	
35	1 Eastern Railway	Chinese date	29	4	Natural	30 Years	Bad/Dry	
36	1 Eastern Railway	Chinese date	32	5	Natural	30 Years	Bad/Dry	
37	1 Eastern Railway	Chinese date	68	8	Natural	30 Years	Bad/Dry	
38	1 Eastern Railway	Chinese date	75	9	Natural	30 Years	Bad/Dry	
39	1 Eastern Railway	Gingerbread plum	27	6	Natural	25 Years	Bad/Dry	
40	1 Eastern Railway	Wild almond tree	40	8	Natural	30 Years	Bad/Dry	
41	1 Eastern Railway	Wild almond tree	90	10	Natural	30 Years	Bad/Dry	
42	1 Eastern Railway	Wild almond tree	110	12	Natural	30 Years	Bad/Dry	
43	1 Eastern Railway	White frangipani	35	8	Natural	32 Years	Bad/Dry	
44	1 Eastern Railway	Indian blackberry	41	7	Natural	30 Years	Bad/Dry	
45	1 Eastern Railway	Indian blackberry	35	5	Natural	30 Years	Bad/Dry	
46	1 Eastern Railway	Indian blackberry	30	4	Natural	30 Years	Bad/Dry	
47	1 Eastern Railway	Indian blackberry	72	11	Natural	30 Years	Bad/Dry	
48	1 Eastern Railway	Woman's tongue	27	9	Natural	25 Years	Bad/Dry	
49	1 Eastern Railway	Indian almond	30	6	Natural	25 Years	Bad/Dry	
50	1 Eastern Railway	Cotton tree	22	8	Natural	25 Years	Bad/Dry	
51	1 Eastern Railway	Rain tree	14	4	Natural	30 Years	Bad/Dry	
52	1 Eastern Railway	Indian plum	14	5	Natural	30 Years	Bad/Dry	
53	1 Eastern Railway	Indian plum	24	7	Natural	20 Years	Bad/Dry	
54	1 Eastern Railway	Hog plum	22	10	Natural	20 Years	Bad/Dry	
55	1 Eastern Railway	Asian palmyra palm	18	8	Natural	15 Years	Bad/Dry	
56								
57	TOTAL = 51							

Conceder Signal

Divisional Forest Officer
Urban Division

Smully
Forest Range Officer
Urban SF Range



ph k s



रेल भूमि विकास प्राधिकरण
Rail Land Development Authority

No. RLDA/2018/Coml-BD/Salt Golah, Howrah (ER/1147 (Part-3)

Date: 27.10.2023

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park, Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Application for extension of tree felling permission for Commercial cum Residential Development on railway land parcel admeasuring 17.41 Acres at 1 Acharya Tulsi Marg,(Salkia School Road)Howrah-711101, Ward no -13, of Mouza Golabari,PS, PS-Golabari,PS, J.L. No-1, District-Howrah, P.O-Salkia ,Salt Golah on the Western Bank of Hoogly River in Howrah (West Bengal) .

Ref: Permit No-26/FP/HD/B/23-24 Dated 31.08.2023 in the name of Chief Project Manager (RLDA)

Dear Sir

With reference to the tree felling permit (copy enclosed), we wish to apprise you of the fact that we are yet to proceed with the felling work due to high amount of rainfall resulting in condition unsuitable for work.

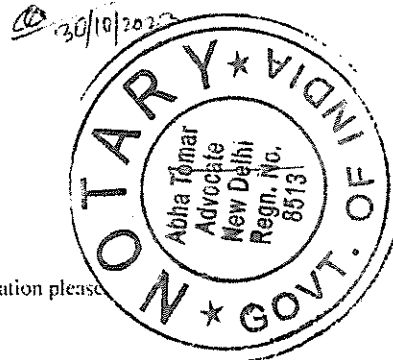
Hence it is requested to extend the tree felling permission which was granted on the basis of plantation plan valid upto 31.10.2023 to next six months to complete the work.

Your approval in this regard is highly appreciated and we are grateful for your cooperation.

This has the approval of Competent Authority.

Thanking you

DA: As above



Sincerely Yours

(H.K. Srivastava)
DGM/Project/RLDA, Delhi
Nodal Officer
(Authorized Signatory)

Copy to: (i) CPM/Kolkata for kind information please.

24

Annexure - R-9/8



सत्यमेव जयते

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-3)

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park Stadium Complex
5, M G Road (1st Floor)
Howrah

Date: 12.03.2024

Sub: Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah- 711101, Ward No.- 13 of Mouza Golabari, PS- Golabari, J.L. No- 1, District- Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Sir,

We wish to apprise you that we have obtained plantation plan approval from DFO, vide memo no- 02/CC/HD/B/23-24 dated 20.04.2023 on 17.41 acres of land and subsequently we had obtained tree felling permission from DFO vide memo no- 26/FP/HD/B/2023-24 dated 31.08.2023 which has expired on 31.10.2023.

With reference to our letter dated 27/10/2023 wherein we had requested to extend the tree felling permission for 6 months as we were unable to proceed with the tree felling work (letter attached herewith).

Now, due to change in land area from 17.41 acres to 20.62 acres, we had resubmitted the building plan for sanction in HMC.

We request you to grant us plantation plan on the revised land area along with necessary tree felling permission on 20.62 acres of land instead of 17.41 acres.

In connection to the above, three sets of plantation plan drawing are being submitted to your good office for your perusal.

Your approval in this regard is highly appreciated and we are grateful for your cooperation.

This has the approval of Competent Authority.

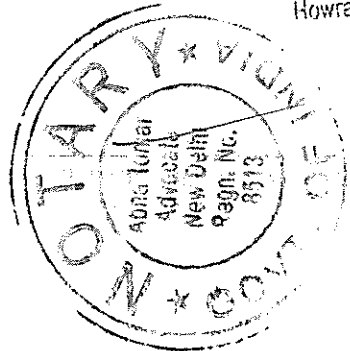
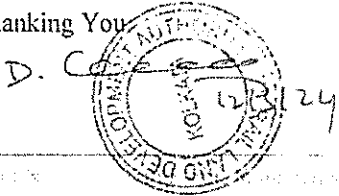
Thanking You

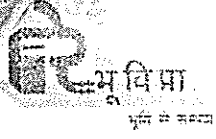
DA: As Above

Received contents without verification

13/03/2024
Head Clerk
Divisional Forest Officer
Howrah Division

Thanking You





रेल भूमि विकास प्राधिकरण
Rail Land Development Authority

(A Statutory Authority under Ministry of Railways, Govt. of India.)

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-3)

Date: 20/03/2024

To:

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park, Stadium Complex
5, M G Road (1st Floor)
Howrah

Ref: Plantation Program at Residential cum Commercial Development on railway land parcel at 1 Acharya Tulsi Marg, (Salkia School Road), Howrah-711101, Ward no -73, of Mouza Golabari, J.L No-1, District-Howrah, PS-Golabari, P.O-Salkia, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal)

Sir,

With reference to the above, please find below the required details of plantation within the premises for approval of plantation plan.


Details of trees to be planted are as follows:

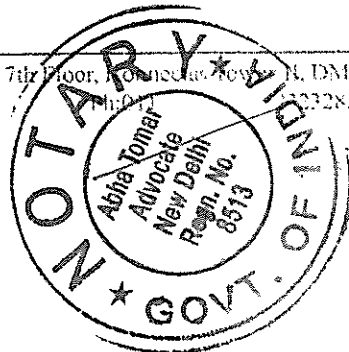
- 1) Species to be planted - Silver oak, Monkey pod tree, Sultan Champa tree, White frangipani, Champaka, Ironwood, Mahogany, Crape myrtle, Jamun, Crape myrtle, Indian cork tree, Java cassia, Margosa, Indian laburnum.
- 2) Advance Soil work - We shall dig the space for plantation and use Fertilizers for the same.
- 3) Source of Seeds and Seeding for Plantation - To be purchased from renowned Horticulture.
- 4) Space Plantation pattern - Spacing 3.5m x 3.5m
- 5) Time when plantation to - At the time of completion of project.

Thanking you,


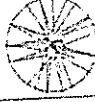









Approved

29/03/24
Divisional Forest Officer
Howrah Division

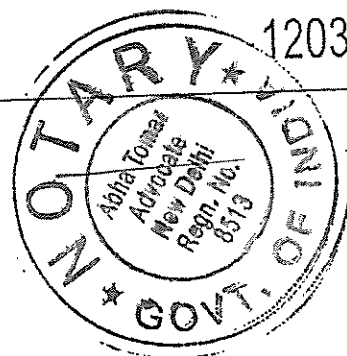

मुख्य परियोजना प्रबंधक
Chief Project Manager
रेल भूमि विकास प्राधिकरण, कोलकाता
Rail Land Development Authority, Kolkata



OF NEW TREES PROPOSED ON GROUND

S.NO.	SYMBOL	SCIENTIFIC NAME	COMMON NAME	SPACING (M)	QTY. (NO.)	HIGH (M)
1		Grevillea robusta	Silver oak	3.5	5	6
2		Samanea saman	Monkey pod tree	3.5	48	6
3		Calophyllum inophyllum	Sultan Champa tree	3.5	126	6
4		Plumeria alba	White frangipani	3.5	37	6
5		Michelia champaka	Champaka	3.5	79	6
6		Fagraea fragrans	Ironwood	3.5	131	6
7		Swietenia marcophyllia	Mahogany	3.5	22	6
8		Lagerstroemia indica	Crape Myrtle	3.5	90	4
9		Syzygium cumini	Jamun	3.5	64	6
10		Lagerstromia Lanceolata	Crape-myrtle	3.5	68	6
11		Millingtonia hortensis	Indian Cork tree	3.5	51	6
12		Cassia Javanica	Java cassia	3.5	6	6
13		Azadirachta indica	Margosa		174	6
14		Cassia fitula	Indian Laburnum		302	6
TOTAL NO OF TREES						1203

Approved
 Divisional Forest Officer
 Howrah Division





No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-3)

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park Stadium Complex
5, M G Road (1st Floor)
Howrah

Date: 20.03.2024

Sub: Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah- 711101, Ward No.- 13 of Mouza Golabari, PS- Golabari, J.L. No- 1, District- Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Sir.

We wish to apprise you that we have obtained plantation plan approval from DFO, vide memo no- 02/CC/HD/B/23-24 dated 20.04.2023 on 17.41 acres of land.

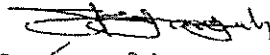
Now, due to change in land area from 17.41 acres to 20.62 acres, we request you to grant us fresh plantation plan on the revised land area along with necessary tree felling permission on 20.62 acres of land instead of 17.41 acres.

In connection to the above, relevant documents and drawings are being submitted to your good office for your perusal.


Your approval in this regard is highly appreciated and we are grateful for your cooperation.

This has the approval of Competent Authority.

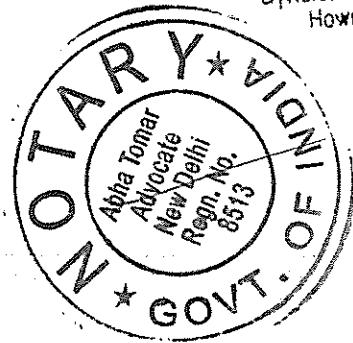
Thanking You


✓ मुख्य परियोजना प्रबंधक
Chief Project Manager
राज्य भूमि विकास प्राधिकरण, कोलकाता
Rail Land Development Authority, Kolkata.

Received contents without verification


Head Clerk 21/03/24
Divisional Forest Officer
Howrah Division

DA: As Above





सत्यमेव जयते

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-3)

Date: 18/06/2024

To:

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park, Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Our Residential cum Commercial Development on railway land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah-711101, Ward no -13, of Mouza Golabari, PS-Golabari, J.L. No-1, District-Howrah, P.O-Howrah, Salt Golah on the Western Bank of Hoogly River in Howrah (West Bengal).

Ref: Certificate No. 01/CC/HD/B/24-25) dated 29/04/2024

Sir,

We wish to apprise you of the fact that based on the above referred clearance certificate from your good office, we have obtained the sanctioned plan vide Building Permit No: SWS-OBPAS/1902/2024/0761 dated 13/06/2024 for the above mentioned premises. There are Seventy five numbers of trees and the same are falling under the construction area.

We are enclosing herewith the documents pertaining to felling of trees to your good office and we request you to kindly grant us necessary permission to fell the said trees which are causing obstruction in the project development at the earliest.

Thanking you,

Sincerely yours,



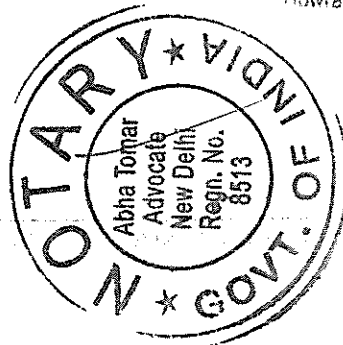
D. Chalapathi Rao

(Dudi Chalapathi Rao)
Assistant Manager/Projects/BBS
(Authorized Signatory)

Received contents without verification

f
Head Clerk 19/06/24
Divisional Forest Officer
Howrah Division

Encl: As stated above





राज्य सरकार
वाराणसी

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-5)

Date: 08.07.2024

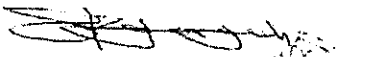

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah- 711101, Ward No.- 13 of Mouza Golabari, PS- Golabari, J.L. No- 1, District- Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Sir,

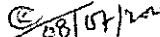
- 1 .We would like to bring your attention to the fact that our project at the above mentioned site is in the development stage.
2. The creepers, climbers, bushes etc. growing on the structures has become a safety hazard as they are prone to falling any time, becoming a threat to human lives. Numerous branches and roots are jutting out and hanging in such dangerous condition posing as a risk to the property as well as the labourers and site visitors. Hence we are requesting you to grant us permission only to trim the plantations.
3. Additionally we are enclosing the photographs so that you can understand our predicament. However, we assure you that we are committed to the preservation of nature and the overall aesthetics of the neighbourhood.
4. We genuinely appreciate your time and consideration in addressing this matter. Thank you for your attention to this request, and we look forward to hearing from you soon.

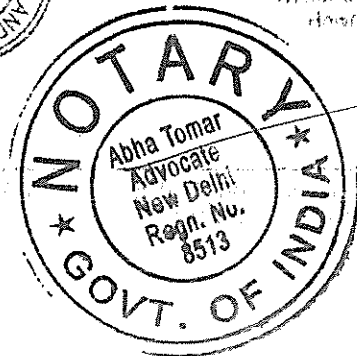
Sincerely,

DA: As Above

Received contents without verification


Head Clerk
Divisional Forest Officer
Howrah Division





No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-5)

Date: 25.07.2024

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah- 711101, Ward No.- 13 of Mouza Golabari, PS- Golabari, J.L. No- 1, District- Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Sir,

1. With reference to the above, we had apprised you before about the dangerous and life threatening conditions of the creeper trees present on the old structures lying on the premises and requested your permission to trim them for safety measures. We regret to inform you that the permission is still pending.

2. Further, we wish to inform you that the trees have already fallen in dangerous way and many other trees are present on the old structures adjacent to the boundary, which may fall anytime. We are annexing the photographs where in you can clearly see the risky and perilous way the branches and parts of the trees have fallen and many are hanging and falling over the road, which can cause serious damage to any moving vehicles or person crossing the area.

4. We would also like to apprise you that there is a school lying beside our premises and due to the ongoing monsoon and heavy rainfall the creepers and trees will cause serious damage to property and accidents may happen anytime.

5. This is a serious cause of concern and we request and urge you to take quick action and grant us permission to fell the trees at the earliest to avoid any accidents.

5. We thank you for your attention to this request.

Sincerely,

D. Coelles
26/7/24



Received contents without verification

[Signature] 26/07/24
Head Clerk
Divisional Forest Officer
Howrah Division

Government of West Bengal
 Directorate of Forests
 Office of the Divisional Forest Officer, Howrah Division
 5 M. G. Road, Dalmia Park, Stadium Complex (1st Floor), Howrah-711101.
 Phone & Fax-033-2641-1772, E-mail :dfohowrah@gmail.com

No. 2715/28-2

Date 05/08/2024

To
 The Chief Project Manager,
 Rail Land Development Authority, Kolkata.

Sub:-Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah – 711101, Ward No.- 13 of Mouza- Golabari, P.S.-Golabari, J.L- No.-1, District- Howrah, P.O.- Howrah , Salt Golah on the Western Bank of Hooghly Riverin Howrah (West Bengal).-Reg.

Ref. Your office letter no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-5), Dated. 25.07.2024
 The Range officer Urban S.F. Range letter no:- 199/HU-28, Dated.-:01.08.2024.

Sir,

This is for your information that as per the field visit report of the Range Officer, Howrah Urban S.F. Range report (as enclosed) there exists 145 (approx..) nos. of trees which are situated on the dilapidated building, taking the ground level as the building level. Those may be included in project tree felling proposal and accordingly and new marking list may be submitted with tree planting details maintaining 1:5 ratio .


This is to inform you that as per the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006 and West Bengal Trees (Protection and Conservation in Non-Forest Areas) Rule-2007, no permission is required for trimming or removing the branches of tree by the land owner as per sub section 3 of section (3), felling of trees shall not include lopping off a limb of tree for the following purpose:

- Maintenance of electric lines, roads and other works of public utility provided that
- Such lopping does not pose any threat to the survival of the tree.
- Maintenance and beautification of the parks and gardens.
- When the limb of a tree causes serious inconvenience to the local residence or disrupts public services (transportation system).

This is for your information and taking necessary action.


Enclos.:- As stated above.

No. 2715/28-2


 Divisional Forest Officer
 Howrah Division
 Date 05/08/2024

Copy forwarded for information to the Conservator of Forests, Parks and Gardens Circle, West Bengal.




 Divisional Forest Officer
 Howrah Division

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-5)

Date: 08.08.2024

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah- 711101, Ward No.- 13 of Mouza Golabari, PS- Golabari, J.L. No- 1, District- Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Ref: Your letter no-2715/28-2 dated 05.08.2024

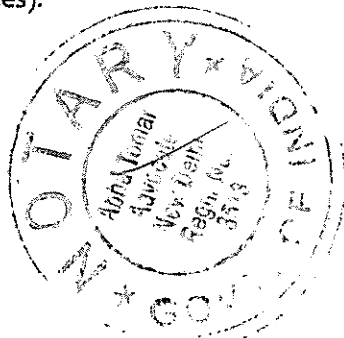
Dear Sir,

With reference to your above captioned letter, we wish to apprise you that we have obtained plantation plan twice for the above mentioned premises on 29.04.2024 vide memo no 01/CC/HD/B/24-25.& on 20.04.2023 vide memo no:02/CC/HD/B/23-24.Also we have obtained felling permission on 31.08.2023.

Further, multiple inspections were carried out from your good office with site visit regarding the approval of plantation plan and tree felling permission following which we have discussed your concerned department repeatedly if felling permission is required for the creepers situated on the dilapidated old structures inside the premises.

On that note, we have been informed verbally by the department that these type of creepers do not fall under tree category as they have not grown directly from the ground level and hence felling permission is not required for these creepers which are lying on the old structures.

Further, as per the approved plantation plan, vide memo no 01/CC/HD/B/24-25 dated 29.04.2024 we have mentioned that we are felling 75 no of trees and we will plant 375 no. of trees i.e. (1:5).Also, with reference to your letter mentioned above, for felling of 145 no of trees we will need to plant 725 no of trees. Hence total no of trees to be planted is (375+725=1100 no of trees).



2019

Now, please note that we are planting 1203 no of trees which is already mentioned in our approved plantation plan. Hence there is no requirement of changing the plantation plan in this regard.

Hence we are requesting you to please issue us the felling permission on basis of the plantation plan.

For any further clarification, please feel free to contact the undersigned.

Thanking you,

[Handwritten signature]

2019



34



Government of West Bengal
Directorate of Forests
Office of the Divisional Forest Officer, Howrah Division
5 M G Road, Dalmia Park, Stadium Complex (1st Floor), Howrah-711101
Phone & Fax-033-2641-1772, E-mail: dfohowrah@gmail.com

No 2773 /28-2

Date 12/08/2024

To
The Chief Project Manager,
Rail Land Development Authority, Kolkata.

Sub Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah – 711101, Ward No.- 13 of Mouza- Golabari, P.S.-Golabari, J.L- No.-1, District- Howrah, P.O - Howrah , Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).-Reg.

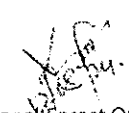
Ref 1 Your office letter no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-5), Dated 08.08.2024
2 This office letter no. 2715/28-2, Dated. 05.08.2024

Sir,

With reference to the above subject, this is for your information that the approval of plantation plan requires to be revised as more 145 (approx.) nos of trees to be added in respect of tree felling list. Your previously submitted 76 nos. and currently found more 145 nos. (approx.) totally 221 nos. need to be integrally presented in one application for felling. Accordingly your previous approval of Plantation Plan needs to be corrected in respect of 221 nos. of tree felling.

Hereby you are requested to submit a revised Plantation Plan as abovesaid.

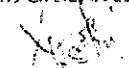
Enclos.: As stated above

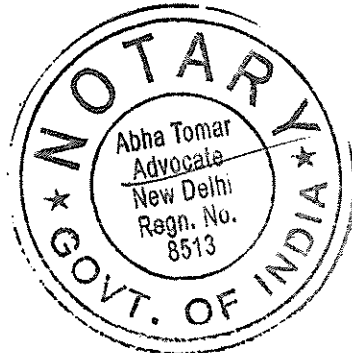

Divisional Forest Officer
Howrah Division

No 2773 /28-2

Date 12/08/2024

Copy forwarded for information to the Conservator of Forests, Parks and Gardens Circle, West Bengal.


Divisional Forest Officer
Howrah Division





No. RLDA/2018/Koml./BD/Salt Golah, Howrah (ER)/114: (Part 5)

DATE: 13/08/2024

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Gandhinagar Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Residential Cum Commercial Development on Railway Land at Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah- 711001, Ward No.- 13 of MouzaGolabari, PS- Golabari, J.L. No- 1, District- Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Ref: Your memo no-2773/28-2 dated 12.08.2024

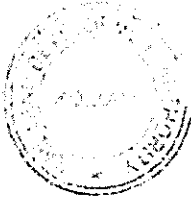
Dear Sir,

With reference to your above captioned letter, we are hereby submitting the revised plantation plan in respect 220 no of trees which are required to be felled.

Now, we request you to please approve our plantation plan and grant us the necessary felling permission.

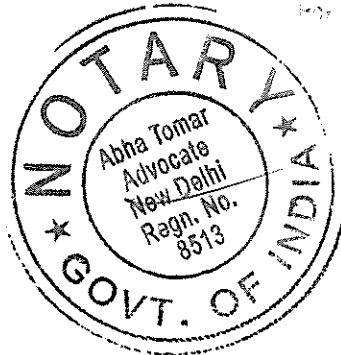
Enclosed: revised plantation plan

Thanking you,



Received contents without verification

Head Clerk
Divisional Forest Officer
Howrah





স্বাধীনতা অর্থনীতি
সম্প্রসারণ

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-5)

DATE: 14/08/2024

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah- 71101, Ward No.- 13 of Mouza Golabari, PS- Golabari, J.L. No- 1, District- Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Dear Sir,

We are enclosing the Environmental Clearance received on 14.08.024 vide memo no: EN/T-II-1/481/2023 for your perusal as required by your concerned department.

We request you to kindly issue the tree felling permission at the earliest.

Enclosed: Environmental Clearance

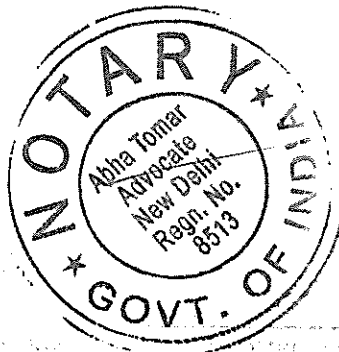
Thanking you.

[Handwritten signature]



Received contents without verification

[Handwritten signature]
Head Clerk 14/08/21
Divisional Forest Officer





No. RLDA/2018/Comi./BD/Salt Golah, Howrah (ER)/1147 (Part-5)

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah- 71101, Ward No.- 13 of Mouza Golabari, PS- Golabari, J.L. No- 1, District- Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Ref: Your memo no-2773/28-2 dated 12.08.2024

Dear Sir,

With reference to your above captioned letter, we are hereby submitting the revised plantation plan in respect 220 no of trees which are required to be felled.

Further, we are enclosing the Environmental Clearance received vide memo no: EN/T-II-1/481/2023 for your perusal.

Now, we request you to please approve our plantation and grant us the necessary felling permission.

Thanking you,



Received contents without verification

14/08/2024

Head Clerk
Divisional Forest Officer
Howrah Division



Government of West Bengal
Department of Forests
Office of the Divisional Forest Officer, Howrah Division
Baitala Park, Madhur Complex, Howrah - 711101
Ph No. 033 2644 1772. E-mail: dfo@howrah.gov.in

Memo No.: 2809/28-2/2024

Dated: 16/08/2024

The Authorized Officer
CGM/RLDA Kolkata, West Bengal

Subj: Regarding submission of revised Plantation plan for achieving final & revised certificate of clearance as well as tree felling approval as guided by the authority as per your submitted grant of prior EC for residential cum Commercial Development on Railway land at 1 Aghary's Baisi Marg, (earlier known as Salkia school Road) Howrah-711101, Ward No. 13 of Mouza Golabari, J.L. No-1, District Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Ref: RLDA/2018/Coml./DD/SaltGolah, Howrah (ER)/11471(Part-5) Dated: 14/08/2024 & SIA/WB/INFRA2/479158/2024 Dated: 14/08/2024

Sir,

This is for your information that, the undersigned has gone through the EC conditions & its additional conditions as submitted by you as per above mentioned ref.

After detailing some points are there for clarification, revision & resubmission from your end as mentioned below:

1. Authorization of Ministry of Railway to RLDA reg. the Project.
2. Any contribution of WSPCA reg. the project area to be found.
3. As per EC you are requested to explore the possibility of transplanting trees among your submitted 220 nos. of trees for felling permission. (Grant of E.C. Page no-17 Point No (VIII) Green Cover of V)
4. Also as per EC recommendation you are to provide compensatory plantation in the ratio of 1:10. (Page No. 17 & Point No- VIII Green cover VI- i.e planting of 10 trees for every 1 tree that is cut shall be done and maintained.) Please mention your views on that.
5. The two local newspapers cutting as showing advertise of the project Proponent. (Grant of E.C.-Page no-19 Point No. XIII Miscellaneous (i) may be please provided.

This is for your necessary action.

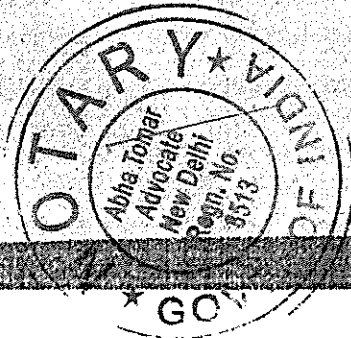
(Shri D.K. Mandal, WBFS)
Divisional Forest Officer,
Howrah Division

Memo No.: 2809/1(1)/28-2/2024

Dated.: 16/08/2024

Copy forwarded for kind information to:

1. The Conservator of Forests, Parks & Garden Circle, West Bengal.



Sd/-
(Shri D.K. Mandal, WBFS)
Divisional Forest Officer,
Howrah Division

CC No. 05/CC/HD/B/24-25

In continuation with Previous CC No - 01/CC/HD/B/24-25, Dated - 29.09.24

Form IV
Form for Certificate of Clearance for Developers
[See Rule 7 (5)]

Certificate No. 05/CC/HD/B/24-25

Dated : 20.08.2024

MR. DUDE CHALAPATI RAO (Authorized Signatory)

Whereas the developer, Sri/Smt./Messrs. (Rail Land Development Authority, Kolkata)

Address : Unit No - 702-B, 7th Floor, Connectus Tower - II, D.M.R. (Building Ajmeri Gate, New Delhi - 110002

has submitted an application with the prescribed fee on 20.03.2024 for

Certificate of : Clearance for the following developmental project :

- (a) Nature of Project Residential Cum Commercial Building
- (b) Location : Howrah Municipal Corporation, Ward No - 13
- (c) Details of Plot(s) of Land : ① Sheet No - 33, KH No - 3, Dag No - 28 to 42 ② Sheet No - 34, KH No - 183, Dag No - 177 to 194, 196 to 202, 200/215 ③ Sheet No - 41, KH No - 72, Dag No - 100 to 140, ④ Sheet No - 42, KH No - 4, Dag No - 1 to 62, 19/63, 60/64, 6/65 & 12/66 ⑤ Sheet No - 43, KH No - 5, Dag No - 16/139 ⑥ Sheet No - 44, KH No - 13, Dag No - 9, 10, J.L. No - 1, Moulza - Gokabari, P.S. - Gokabari District - Howrah
- (d) Total Area (in Ha.) 8.34461799 (Hectares)

AND Whereas the aforesaid developer has also submitted a plantation plan in the prescribed format;

AND Whereas the undersigned has approved the said plantation plan after satisfying himself on proper scrutiny of the plan and completing the field inquiry that the proposed plantation of trees as shown in the plantation plan is in accordance the provisions of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006 and the rules made thereunder;

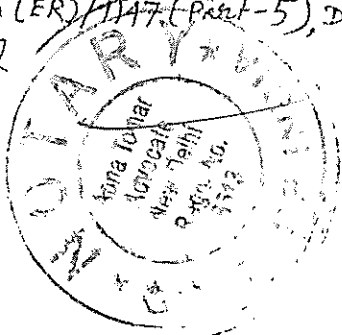
AND Whereas the concurrence of the West Bengal Pollution Control Board has been obtained vide their letter No. 423-2N-193/2004 (vol-111) dated 16.08.2024

Now, therefore, the undersigned issues this Certificate of Clearance in favour of the aforesaid developer in accordance with sub-section (4) of section 9 of the West Bengal Trees (Protection and Conservation in Non- Forest areas) Act, 2006, subject to the following conditions :-

1. This Certificate is non-transferable.
2. The developer shall take up plantation of trees over 1.6693201 (Hectares) ha (subject to a minimum of 5 times the trees, if any, to be felled) in the same plot(s) of the land being developed in accordance with the approved plantation plan and complete the same within 6 months(s) from the date of sanction of the building / construction plan by the sanctioning authority.

* The applicant shall plant the trees within a span of 2 years from (*) the date of felling permission (As per declaration, vide memo no. RLDA/2018/Coml./BA/S&T Gokah, Howrah (ER)/1177 (Part-5), Dated - 16.08.2024)


(*) As deemed fit by the undersigned



3. As provided in the proviso to sub-section (9) of section 9 of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act 2007, the plantation has to be implemented before the development project is initiated;
4. Formal permission for selling of trees on the land being developed, if necessary, will be granted only after the sanction of the building / construction plan;
5. This Certificate shall cease to be valid if the building / construction plan is rejected by the sanctioning authority or if the plantation work is not completed within the period as specified in the Condition No. 2 above.

* After the plantation is done in prescribed manner information to be shared with the o/o Divisional Forest officer, Howrah Division & verification has to be done through this office.

* Plantation Program (Attached)


 Director of Forest Officer
 Howrah Division

(Signature of the Competent Authority)

Name : SRI. DIPAK KUMAR MANDAL, W.B.F.S.

Designation Divisional Forest officer,
Howrah Division

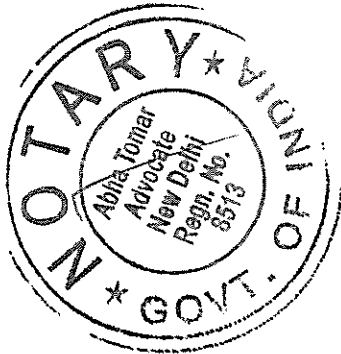
Official Seal :

By Order of the Governor,

Sd/-

Smt. Shila Nag

Joint Secretary to the Govt. of West Bengal



41

20/03/2024



सत्यमेव जयते

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-3)

Date: 20/03/2024

To:
The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park, Stadium Complex
5, M G Road (1st Floor)
Howrah

Ref: Plantation Program at Residential cum Commercial Development on railway land parcel at 1 Acharya Tulsi Marg, (Salkia School Road), Howrah-711101, Ward no -13, of Mouza Golabari, J.L. No-1, District-Howrah, PS-Golabari, P.O-Salkia, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal)

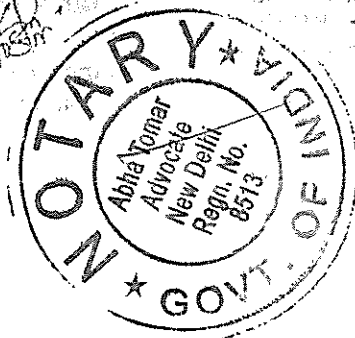
Sir,

With reference to the above, please find below the required details of plantation within the premises for approval of plantation plan.












Details of trees to be planted are as follows:

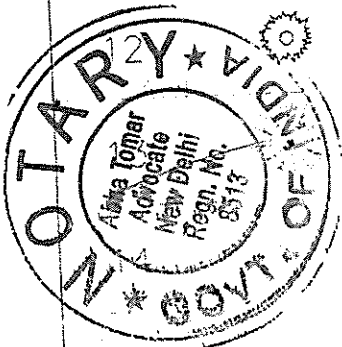
- 1) Species to be planted Silver oak, Monkey pod tree, Sultan Champa tree, White frangipani, Champaka, Ironwood, Mahogany, Crape myrtle, Jamun, Crape myrtle, Indian cork tree, Java cassia, Margosa, Indian laburnum.
- 2) Advance Soil work - We shall dig the space for plantation and use Fertilizers for the same.
- 3) Source of Seeds and Seeding for Plantation To be purchased from renowned Horticulture.
- 4) Space Plantation pattern - Spacing 3.5m x 3.5m
- 5) Time when plantation to - At the time of completion of project.

Thanking you,



LIST OF NEW TREES PROPOSED ON GROUND

S.NO.	SYMBOL	SCIENTIFIC NAME	COMMON NAME	SPACING (M)	QTY. (NO.)	HIGH (M)
1		Grevillea robusta	Silver oak	3.5	5	6
2		Samanea saman	Monkey pod tree	3.5	48	6
3		Calophyllum inophyllum	Sultan Champa tree	3.5	126	6
4		Plumeria alba	White frangipani	3.5	37	6
5		Michelia champaka	Champaka	3.5	79	6
6		Fagraea fragrans	Ironwood	3.5	131	6
7		Swietenia marcophyllia	Mahogany	3.5	22	6
8		Lagerstroemia indica	Crape Myrtle	3.5	90	4
9		Syzygium cumini	Jamun	3.5	64	6
10		Lagerstromia Lanceolata	Crape-myrtle	3.5	68	6
11		Millingtonia hortensis	Indian Cork tree	3.5	51	6
		Cassia Javanica	Java cassia	3.5	6	6
		Azadirachta indica	Margosa		174	6
		Cassia fitula	Indian Laburnum		302	6
TOTAL NO OF TREES					1203	





भारत सरकार
कृषि, पशुधन और
मत्स्य विभाग

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-5) Date: 24.10.2024

To:

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park Stadium Complex
5, M G Road (1st Floor)
Howrah

Sub: Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg , (earlier known as Salkia School Road) Howrah-711101, Ward No.- 13 of Mouza Golabari, PS- Golabari, J.L. No- 1, District- Howrah , P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Sir,

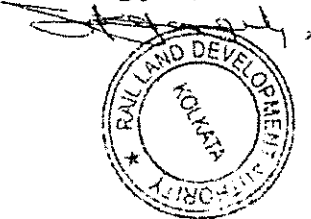
With reference to the tree felling permission vide permit no-23/FP/HD/B/24-25 dated 20.08.2024 pertaining to the above captioned project, we wish to inform you that the felling permit had the validity up to 19.10.2024.(annexed herewith for your reference)

Due to various limitations such as durga puja and ongoing holidays, continuous rain fall and safety issues for labours due to the rain along with unavailability of labours, we were unable to complete the felling work within the given time.

Hence we request you to grant us one month extension to complete the pending work.

We will be grateful for your consideration and approval in this regard.

Thanking you,



Enclosed: As above



R An 30/10/24

44

Government of West Bengal
Directorate of Forests
Office of the Divisional Forest Officer, Howrah Division
5 M. G. Road, Dalmia Park, Stadium Complex (1st Floor), Howrah-711101.
Phone & Fax-033-2641-1772, E-mail : dfol-howrah@gmail.com

No. 3619/28-02/24 -25

Dated: 19.11.2024

To: Chief Project Manager
Rail Land Development Authority, Kolkata
Unit No-702-B, 7th floor, konnectus Tower-II DMR(Building)
Ajmeri Gate, New Delhi-110002.

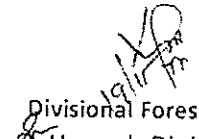
Sub:- Extension of Validity time for felling permission of 13Nos. various species of
bad / dry trees vide Permission No. 23/FP/HD/B/24 - 25, Dated :20.08.2024.

Ref.:- Your Office Memo No. RLDA/2018/Coml./BD/Salt Golah,
Howrah(ER)/1147(Part-5, dated. 24.10.2024.

Sir/Madam

With reference to the subject cited above, your prayer is hereby approved
for extension of time up to 18.12.2024 for felling of 13 Nos. various species (list
enclosed) of bad/dry trees at Govt. plot (Eastern Railway, as per mentioned plot in
application), Mouza- Golabari, J.L. No. 01, P.S. -Golabari, Dist- Howrah, No further
permission will be entertained.

All terms condition as laid down in previous permission will strictly be followed.


Divisional Forest Officer
Howrah Division

No. 3619/28-02/24 -25

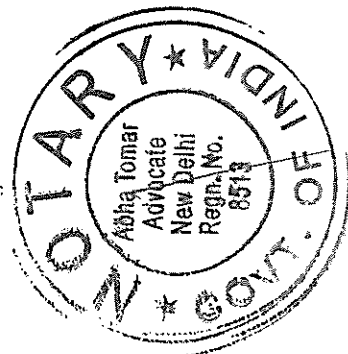
Dated: 19.11.2024

Copy forwarded for information to:-

1. The Range officer, Howrah Urban S.F.Range.

Sd/- D. K. Mandal

Divisional Forest Officer
Howrah Division



45

List of the trees

Sl. No	No. Of trees	Plot No.	Species	GBH(cm)	Class	Physical Condition
1	1	Eastern Railway	Mango	124	C	Bad/Dry
2	1	Eastern Railway	Mango	225	C	Bad/Dry
3	1	Eastern Railway	Mango	47	C	Bad/Dry
4	1	Eastern Railway	Mango	69	C	Bad/Dry
5	1	Eastern Railway	Gamhar	112	A	Bad/Dry
6	1	Eastern Railway	Gamhar	180	A	Bad/Dry
7	1	Eastern Railway	Cluster Fig	50	E	Bad/Dry
8	1	Eastern Railway	Cluster Fig	45	E	Bad/Dry
9	1	Eastern Railway	Cluster Fig	250	E	Bad/Dry
10	1	Eastern Railway	Wild Almond tree	112	E	Bad/Dry
11	1	Eastern Railway	Wild Almond tree	60	E	Bad/Dry
12	1	Eastern Railway	Indian Black Berry	125	C	Bad/Dry
13	1	Eastern Railway	Women's Tongue (Albizia lebbeck)	93	B	Bad/Dry

ATTESTED
[Signature]
 Divisional Forest Officer
 Howrah Division

[Signature]
 13.11.24
 Beat Officer
 Howrah Urban S. F. Range



BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO

231 /2024/EZ

Debasis Das

... Applicant

Versus

State of West Bengal and Ors

...Respondents

AFFIDAVIT IN OPPOSITION ON BEHALF
OF THE RESPONDENT NO 9

Mr. Sandipan Das
Advocate
High Court at Calcutta
Resi cum Chamber at 35/1 ABL Road
Kolkata-700060
Ph- 9038121315
EmailId: contactsandipandas.adv@yahoo.com